

**Security lapse at Srinagar Airport**

4119. PROF. A. LAKSHMISAGAR:

SHRI H. K. JAVARE GOWDA:

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that at the country's airport including the airport at Srinagar, gross security lapses were noticed recently;
- (b) if so, whether any inquiry into the failure of the concerned authorities to make safety and security arrangements at the airports has been made by Government;
- (c) if so, what are the details thereof; and
- (d) what action has been taken by Government to remove the deficiencies in the security arrangement at the country's airports?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV): (a) to (c) No serious security lapses have been observed during the last one year. Individual cases of lapses, if any, are dealt with strictly and disciplinary action is taken against the officials found guilty.

(d) Government has taken a number of steps for strengthening security arrangements at airports. These include deployment of CISF in a phased manner in all operational airports; introduction of ladder-point frisking at airports; deployment of Sky Marshals on selected routes on random basis; and arrangements for imparting comprehensive training to security staff and cockpit/ cabin crew.

**Diversification in exports from India**

4120. SHRI R. P. GOENKA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether Government have explored fresh possibilities of further diversifying India's export basket to the European Union;
- (b) if so, the details of the initiatives taken in this regard;